

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.107/2006

Dated the 21st day of August, 2008

CORAM:

**HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE DR.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

- 1 A Mohanan.
Bridge Khalasi Helper,
Section Engineer Office(Bridges),
Cannanore, Southern Railway,
Palghat Division. Palghat.
- 2 A Lakshmanan.
Bridge Khalasi Helper,
Section Engineer Office(Bridges),
Cannanore, Southern Railway,
Palghat Division. Palghat. Applicants

By Advocate Mr.Siby J Monippally (Absent)

V/s

- 1 Union of India represented by
General Manager,
Southern Railway,
Park Town, Chennai-3.
- 2 The Chief Personnel Officer,
Southern Railways, Chennai.
- 3 Senior Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat. Respondents

By Advocate Ms.P.K.Nandini

**This application having been heard on 21st August, 2008, the Tribunal on
the same day delivered the following**



(ORDER)**Hon'ble Mr. George Paracken, Judicial Member**

This is a 2006 case. Applicant's counsel has not been present on the last three occasions. On 13.8.2008, when the matter was taken up, it was reported that he was sick. Considering the above submission, a last opportunity was given to counsel to argue the case on the next date of hearing and the case was listed for today. Today also, there is a submission on behalf of proxy counsel for the applicant that he is out of station. We consider, that neither the applicant nor his counsel is interested in pursuing with the case and hence OA is dismissed for default.



DR. K.S. SUGATHAN
ADMINISTRATIVE MEMBER



GEORGE PARACKEN
JUDICIAL MEMBER

abp

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A.No.107/2006
Dated the 13 th day of October, 2008**

CORAM :

**HON'BLE DR.KBS RAJAN, JUDICIAL MEMBER
HON'BLE MS.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

- 1 A Mohanan.
Bridge Khalasi Helper,
Section Engineer Office(Bridges),
Cannanore, Southern .Railway,
Palghat Division. Palghat.**

- 2 A Lakshmanan.A,
Bridge Khalasi Helper,
Section Engineer Office (Bridges),
Cannanore, Southern Railway,
Palghat Division, Palghat. ... Applicants**

(By Advocate Mr.Siby J Monippally)

V/s

- 1 Union of India represented by
General Manager, Southern Railway,
Park Town, Chennai-3.**

- 2 The Chief Personnel Officer,
Southern Railway, Chennai.**

- 3 Senior Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat. ... Respondents**

(By Advocate Ms.P.K.Nandini)

**This application having been heard on 13.10.2008,
the Tribunal on the same day delivered the following**

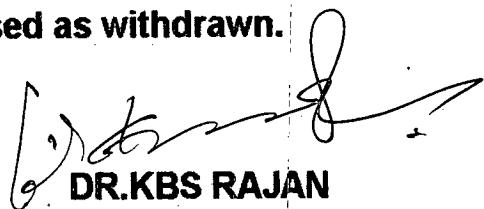
(ORDER)

HON'BLE DR.KBS RAJAN, JUDICIAL MEMBER

Heard the counsel on both sides. Counsel for applicant submits that he may be permitted to withdraw this O.A. and to file a fresh O.A. in respect of the points for which he is aggrieved.

2. Permission granted. O.A. is dismissed as withdrawn.


MS.K.NOORJEHAN
ADMINISTRATIVE MEMBER


DR.KBS RAJAN
JUDICIAL MEMBER

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